

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 206
IB-922/ND/2020

IN THE MATTER OF:

M/s. Gullivers Travel Associates

...PETITIONER

Vs.

M/s. Fore Representations and Travel Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 06.01.2021
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)


DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

**For the Petitioner/Operational-creditor :Mr. Preet Pal Singh along with
Mr. Saurabh Sharma, Advocate**

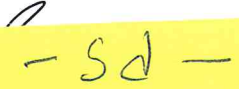
**For the Respondent/ Corporate-debtor :Mr. Parikshit Sawhney, Managing
Director.**

ORDER

Heard the submissions made by the counsel for the operational creditor as well as Mr. Parikshit Sawhney, stated to be the Managing Director of the corporate debtor-appeared in person-prayed for grant of two weeks' time to file reply. The time prayed for is granted. Post the matter to 2nd February, 2021.


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**(V.K. Subburaj)
Member (T)**


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**(P.S.N. Prasad)
Member (J)**